

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF 3TIER R&D INDIA PRIVATE LIMITED

1.	Name of the Corporate Person	3Tier R&D India Private Limited
2.	Date of Incorporation of the Corporate Person	11 April 2008
3.	Authority under which corporate person is incorporated/ registered	The Companies Act 1956, The Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identity Number of corporate person	U73100KA2008PTC046033
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	No. 101, Yashila, 1/1, 1st Main Koramangala 8th Block Bangalore -560095 Karnataka, India
6.	Liquidation commencement date of corporate person	22 March 2021
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai #68, Chitrapur Bhavan, 6B, 6 th Floor, 8 th Main, 15 th Cross, Malleshwaram, Bangalore-560055 Pragnya.cas@gmail.com 9845666596, 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	21 April 2021

Notice is hereby given that 3Tier R&D India Private Limited has commenced voluntary liquidation on 22 March 2021.

The stakeholders of 3Tier R&D India Private Limited are hereby called upon to submit a proof of their claims, on or before 21 April 2021, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 25 March 2021

CA Ganesh P Pai
Registered Insolvency Professional
Registration No: IBBI/IPA-001/IP-P01313/2018-19/12054


Ganesh Panduranga Pai
Insolvency Professional